C.P No. 01/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Ararya Mittara

V/s.

Secure Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
ι.	Shardul	Advocate for Retitioner	7 2
2	Rita Yaelar	Advocate for Petiton	
72%、	Raxi Hirami Adv. NIRMU PARMAVE	Representative of Respondent. For Res 10 1,23	2 Tan

ORDER CP 01/241,397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.10.2017.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)